

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
KOLKATA-PATNA 'e-COURT', KOLKATA  
[Hybrid Court Hearing]**

**Before Shri Duvvuru RL Reddy, Vice-President (KZ)  
&  
Shri Sanjay Awasthi, Accountant Member**

**I.T.A. No. 665/PAT/2024  
Assessment Year: 2025-2026**

***Jharkhand Kalyan Awam Sewa Sansthan,...Appellant  
VI Ghiri, P.O. Kamray, P.S. Ratu,  
Ranchi-835222, Jharkhand  
[PAN:AABTJ0991J]***

**-Vs.-**

***Commissioner of Income Tax (Exemption),.Respondent  
Aayakar Bhawan, 5A, Main Road,  
Besides Ranchi Club Ltd., Ranchi-834001,  
Jharkhand***

**Appearances by:**

*None (Withdrawal Application), appeared on behalf of the  
assessee*

*Shri Ashwani Kumar Singal, JCIT on behalf of Smt.  
Rinku Singh CIT(DR), appeared on behalf of the Revenue*

**Date of concluding the hearing: May 01, 2025**

**Date of pronouncing the order: May 26, 2025**

**O R D E R**

**Per Duvvuru RL Reddy, Vice-President (KZ):-**

The appeal is directed at the instance of assessee against the order of Id. Commissioner of Income Tax (Exemption), Ranchi dated 23<sup>rd</sup> September, 2024 passed for Assessment Year 2025-26.

2. Secretary of the assessee-Trust has moved an application dated 20.03.2025 seeking the permission of the Bench to withdraw this appeal due to technical defect. Since the ld. D.R. has no objection in this regard, the permission as sought by the Secretary of the assessee-Trust is granted and accordingly the appeal of the assessee is dismissed as withdrawn.

**3. In the result, the appeal of the assessee is dismissed.**

Order pronounced in the open Court on 26/05/2025.

Sd/-  
**(Sanjay Awasthi)**  
**Accountant Member**

Sd/-  
**(Duvvuru RL Reddy)**  
**Vice-President (KZ)**

***Kolkata, the 26<sup>th</sup> day of May, 2025***

*Copies to :(1) Jharkhand Kalyan Awam Sewa Sansthan,  
VI Ghiri, P.O. Kamray, P.S. Ratu,  
Ranchi-835222, Jharkhand*

*(2) Commissioner of Income Tax (Exemption),  
Aayakar Bhawan, 5A, Main Road,  
Besides Ranchi Club Ltd., Ranchi-834001,  
Jharkhand*

*(3) CIT - ;*

*(4) The Departmental Representative;*

*(5) Guard File*

*TRUE COPY*

*By order*

*Assistant Registrar,  
Income Tax Appellate Tribunal,  
Kolkata Benches, Kolkata*

***Laha/Sr. P.S.***